

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO.115/2024(WZ)

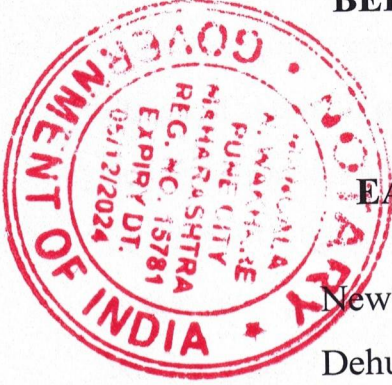
EARLIER ORIGINAL APPLICATION No. 530/2024 (PB)

News Item titled "Hundreds of fish found dead in Indrayani river at Dehu" appearing in 'The Times of India' dated 15.03.2024

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD**

I, B. M. Kukade, Aged Adult, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Pune-II, having office address at Jog Centre, 2nd Floor, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

1. I say and submit that the Hon'ble National Green Tribunal, Principal Bench, New Delhi has registered the aforesaid News Item as Original Application bearing No.530/2024 and vide order dated 14/5/2024 transferred the said O.A. to the Hon'ble NGT, Western Zone, Pune, and impleaded the Maharashtra Pollution Control Board as a Party Respondent.
2. I am filing this Affidavit in compliance of the order dated 14/5/2024 passed by the Hon'ble National Green Tribunal.



3. I say and submit that earlier on the basis of News item published in Electronic and Print Media regarding pollution of river of Indrayani with foam and grown of water hyacinth at Alandi Bandara on 11/11/2023, the Respondent Board had issued Proposed Directions vide letter dated 04/12/2023 to Dehugaon Nagarpanchayat for discharging untreated domestic effluent into the Indrayani River. A copy of the Proposed Directions dated 04/12/2023 is enclosed as an **Annexure I.**
4. I say and submit that further a News was published in the Daily "Lokmat" Newspaper dated 14/03/2024 regarding fish kill incidence at Dehu Nagarpanchayat and issues related to pollution in the Indrayani River.
5. I say and submit in order to verify the said fish kill incidence, the Official of the Respondent Board along with Officials of Dehu Nagarpanchayat visited to the aforesaid site on 14/3/2024 and observed that fish kill was occurred at Indrayani river, Near Kapur Nalla and at Ghat area was on large scale. Previously also , fish kill incidence had occurred at same location in June 2023. There are two major nallas namely Kapur Nalla and Nalla near the Ghat needs to be treated before entering into Indrayani river. No any industry was observed in the periphery of 3-4 kilometers for fish kill

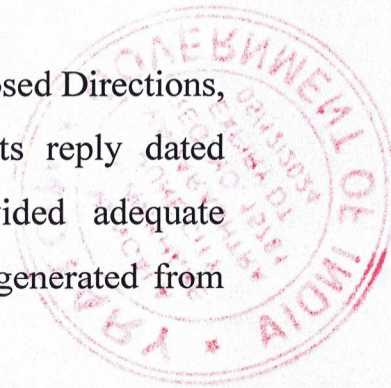
spot. A copy of the Visit Report along with Photographs dated 14/03/2024 is attached as **Annexure II**.

6. I say and submit that the Official of the Respondent Board at Pune collected Joint Vigilance Samples of Kapur Nalla and Indrayani River at Dehu Ghat on 14/3/2024 for analysis purpose. The Analysis report of Kapur Nalla indicates sewage contamination. Also Sample of River water at Dehu Ghat does not meet the river Quality Standard. A copy of the JVS Report dated 14/03/2024 is attached as **Annexure III**.

7. I say and submit that in response to the Proposed Directions, the Dehu Nagarpanchayat has submitted its reply dated 12/07/2024 stating that they have provided adequate collection & treatment of domestic effluent generated from Dehu Nagarpanchayat area.

8. I say and submit that the Respondent Board has given an opportunity of personal hearing to the Dehu Nagar Panchayat on 18/7/2024 and issued interim directions vide letter dated 19/07/2024 as follows :

- (1) To apply for consent to operate for STP to the Board within 08 days.
- (2) To make existing STP operational to treat sewage generating from their local body jurisdiction within 7 days.



(3) To submit action plan to set up sewage treatment plant for treatment of sewage flowing through Kapur Nala and Ghat nalla within 15 days.

A copy of the Interim directions dated 19/7/2024 is enclosed herewith and marked as an **Annexure -IV**.

9. I say & submit that in response to the interim directions, Dehu Nagar panchayat vide letter dated 27/9/2024 informed that they have setting up sewage treatment plant using WET-Land Technology is under process of Administrative & Technical approval with PMRDA. A copy of the letter dated 27/9/2024 received from Dehu Nagar panchayat is enclosed & marked as an **Annexure-V**.

Now They have made an Application for Consent to the Respondent Board on 1/10/2024

10. Hence this affidavit.

Solemnly affirmed on this 8th day of October, 2024 at Pune.

I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 1.

ADVOCATE

(Signature)
(B. M. Kukade)
Sub-Regional Officer,
MPCB, Pune-II



BEFORE ME
(Signature)
MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 020-25811694
Fax No. 020-25811701
e-mail : ropune@mpcb.gov.in
visit us : www.mpcb.gov.in



"Your Service is our Duty"

Jog Centre, 3rd Floor,
Wakdevadi,
Old-Pune Mumbai Road,
Pune- 411003

MPCB/ROP/PD/ 2312040008

Date: 04/12/2023

**To,
Chief Officer,
Dehugaon Nagarpanchayat, Dehugaon
Tal. Haveli, Dist. Pune.**

Sub: Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974.

Ref : 1) News published in electronic media and print media regarding pollution of River Inrayani and also foam formation in Indrayani River on 11/11/2023 at Alandi Bandara
2) Proposal for legal actions submitted by the Sub Regional Officer, MPC Board, Pune-II vide letter no. MPCB-LEGAL-ACTIONS-301123016, Dtd. 30/11/2023

AND WHEREAS, the Municipal Council located in the "Pollution Prevention Area" under the Water (Prevention and Control of Pollution) Act, 1974, and Hazardous and Other Wastes (M and TM) Rules, 2016 followed by further amendments made therein from time to time ANDWHEREAS, it is obligatory on your part to operate the STPs with valid consent to operate of the Board.

AND WHEREAS, it is obligatory on your part to treat the entire sewage generating from your Vadgaon Nagarpanchayat Jurisdiction by providing adequate sewage treatment plants and full-fledged network of sewage carrying system, so as to achieve the standards prescribed under the Water (Prevention & Control of Pollution) Act,1974 r/w the Environment (Protection) Act, 1986.

AND WHEREAS, it is obligatory on your part to maintain the wholesomeness of Water Quality of the Natural Water Bodies including aquatic flora and fauna life by avoiding contamination of water.

AND WHEREAS, news published in electronic and print media regarding the Indrayani River pollution with foam and growth of water hyacinth and also the Board office have received the complaints about the same.

AND WHEREAS, Sub Regional Officer, Pune-II has submitted legal action proposal vide reference (2) above and therein reported below non-compliances:

- (1) You have not provided the Sewage Treatment Plant with adequate capacity to treat the 3.0 MLD domestic effluent generated from your jurisdictions.
- (2) You are discharging approx. 0.3 MLD untreated domestic effluent into the Indrayani river.

AND WHEREAS, after examining the record of your case and reports of the officers of the Board, it has been concluded that, you are discharging untreated domestic effluent into the River Indrayani through various Nallas thereby causing pollution thereof, and you have failed to comply with the conditions stipulated in the Consent granted by the Board and provisions of the Water (Prevention and Control of Pollution) Act, 1974 and thereby causing water pollution into the environment.

NOW THEREFORE, in exercise of the powers conferred upon me under section 33 A of Water (Prevention & Control of Pollution) Act, 1974, I, Ravindra Andhale, Regional Officer of the M.P.C. Board, at Pune hereby issue directions as under-

1. Why the prosecution proposal shall not be filled against you and persons who are responsible for day to day affairs of the council before the court of Law under section 41(2), 43, 44 & 48 read with sections 33A, 24, 25, 26 of the (Water Prevention and Control of Pollution) Act, 1974?
2. Why Environmental Compensation shall not be levied to the maximum amount recommended for untreated / partially treated sewage discharge as mentioned in the Hon'ble NGT order in O.A. No. 593/2017 in the matter Paryavaran Suraksha Samiti and Others V/s. Union of India?

You are hereby given an opportunity to respond within 15 days with corrective action plan along with the short term measures and long term measures for treatment of 100% domestic effluent generating in your jurisdictions, from issuance of these directions, failing which, MPCB will initiate legal action against your unit without giving any further notice in accordance with the provisions of the Water (prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, which please note.

For and on behalf of
Maharashtra Pollution Control Board

(Ravindra Andhale)
Regional Officer, MPCB, Pune

Copy submitted for information to:

- Hon'ble The Member Secretary, MPCB, Mumbai.

Copy f.w.cs.to :

1. Joint Director (APC), M.P.C. Board, Mumbai.
2. Joint Director (WPC), M. P. C. Board, Mumbai.
3. Law Officer, M.P.C. Board, Mumbai.

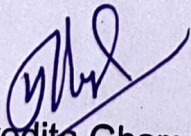
Copy to- The Sub-Regional Officer, M.P.C. Board, Pune-II :- He is directed to take follow up and ensure the compliance of the aforesaid directions.

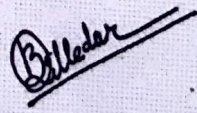
Visit Report

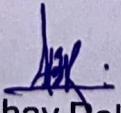
With reference to the news appeared in "Lokmat" news paper about Fish Kill incidence at Dehu Nagarpanchayat & Indrayani River pollution related issues, Field visit has been caused on 14.03.2024 (10.45 am), along with Mrs. Nivedita Gharge (Chief Officer), Shri. Akshay Rokade (City Co-ordinator, Dehu Nagarpanchayat).

During visit following observations are made :-

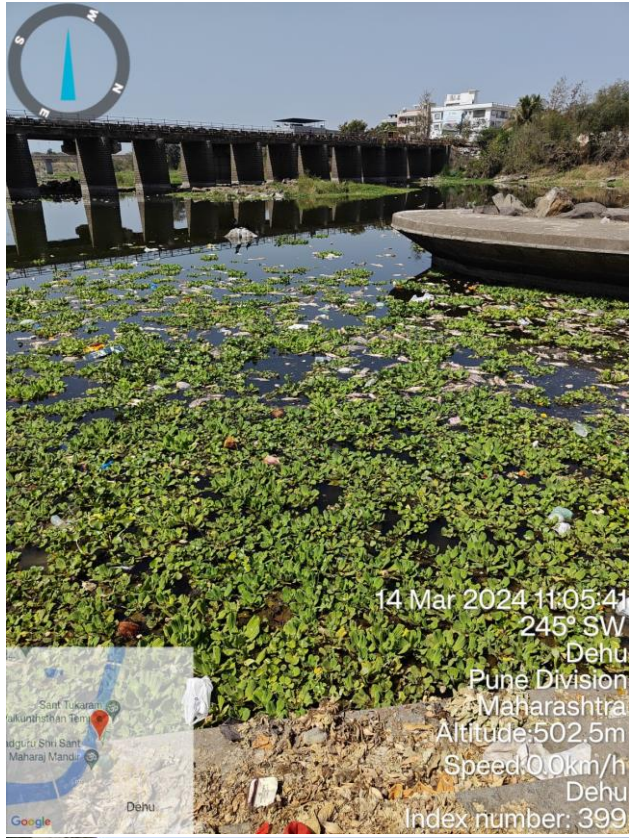
- Fish kill occurred at Indrayani River near "kapur Nalla" also observed at Ghat Area.
- Fish killing happened on large scale.
- Previously also fish kill incidence happened at the same location in June, 2023.
- Two majar "Nallas" – Kapur Nalla & Nalla near Ghat" needs to be treated before entering into Indrayani River.
- No any industry observed in the periphery of 3-4 km from fish kill spot.
- River water sample collected at Ghat area & sample of Kapur Nalla collected for further analysis.


Mrs. Nivedita Gharge
Chief Officer, Dehu Nagarpanchayat


Shri. V.V. Killedar
Sub-Regional Officer, Pune-II


Akshay Rokade
City Co-ordinator







14 Mar 2024 11:22:16
264° W
Altitude: 503.1m
Speed: 0.0km/h
Dehu Kapur Odha
Index number: 406

MAHARASHTRA POLLUTION CONTROL BOARD

| | | |
|---|--|--|
| Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in |  "Your Service is our Duty" | Regional Laboratory Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdewadi, Pune- 411 003 |
|---|--|--|

Report Outward No.: MPCB/RL-Pune/Environment/23-24/03/98

Date: 21/03/2024 04:47 PM

Analysis Report-Water (Environment)

Client/Industry/location Name & Address

Dehu Ghat

Sample Details

| | |
|--|--|
| Field Sample ID : | BR-0066016 |
| Laboratory Sample Code : | MPCB/RL-Pune/ENV/23-24/777 |
| Sample Details (Water/Air/HW) : | Water |
| Sample Volume Received : | |
| Sample Collected By : | FO-Pune II(Rahul H. Nimbalkar) (SRO-Pune II) |
| Seal No. : | 211 |
| Type of Industry / Location details : | |
| Sample Collected On : | Mar 14 2024 11:00:00:000AM |

| Sr.No | Parameter | Result | Unit | Method of analysis |
|-------|-------------------------------------|--------|------------|--------------------|
| 1 | Total Fixed Solids (TFS) | 224.0 | mg/l | |
| 2 | Turbidity | 0.96 | NTU | |
| 3 | Total Alkalinity | 114.0 | mg/l | |
| 4 | Ammonical Nitrogen | 1.32 | mg/l | |
| 5 | Fluoride | 0.15 | mg/l | |
| 6 | Hardness (calcium) | 72.00 | mg/l | |
| 7 | Hardness (total) | 134.00 | mg/l | |
| 8 | Nitrate Nitrogen | 0.64 | mg/l | |
| 9 | Phosphate (total) | 1.02 | mg/l | |
| 10 | Total Kjeldahl Nitrogen (TKN) | 3.36 | mg/l | |
| 11 | Hardness (Magnesium) | 62.00 | mg/l | |
| 12 | Boron | BDL | mg/l | |
| 13 | Potassium | 2.10 | mg/l | |
| 14 | Sodium (Na) | 14.37 | mg/l | |
| 15 | Faecal Coliform (MPN technique) | 130.0 | MPN/100 ml | |
| 16 | Faecal Streptococci (MPN technique) | 8.3 | MPN/100 ml | |
| 17 | Total Coliform (MPN technique) | 1600.0 | MPN/100ml | |
| 18 | Phenolphthelene Alkalinity | BDL | mg/l | |

Report Type: final

Report generated on: 21/03/2024 04:46 PM

Complied & Approved by: Anil Sandansing

Reviewed on Date: 21/03/2024 04:47 PM

Reviewed by: Anil Sandansing



Anil Sandansing
I/c Scientific Officer,
Regional Laboratory, Pune,

* Electronic report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

***** End of the Report *****

| | | |
|--|--|---|
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|--|--|---|

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| NABL Accreditation: ISO/IEC 17025:2017, TC-11275 | Issue Date: 10-01-2023 Validity: 09-01-2025 |
| Certification Standards: ISO 9001: 2015, C.NO.944015/r1-S-2 | Issue Date: 18-04-2023 Validity: 25-02-2024 |
| Certification Standards: ISO 45001: 2018, C.NO.944015/S-2 | Issue Date: 09/04/2021 Validity: 25-02-2024 |
| MoEF Recognition: LB/99/7/2021-INST LAB-CPCB-HO/Govt./6646 | Issue Date: 16-06-2023 Validity: 25-02-2024 |

| | |
|--|----------------------------------|
| COA/Test Report No.: MPCB/RL-Pune/Environment/23-24/03/98 | Date: 21/03/2024 04:47 PM |
| ULR No.: TC-112752400000091F | |

Test Report-Water (Environment)

| | | | |
|------------------------------------|--|-------------------------------|------------------------------|
| Field Sample ID | BR-0066016 | | |
| Sample collected by (Officer Name) | FO-Pune II(Rahul H. Nimbalkar) (SRO-Pune II) | Location of sample collection | |
| Seal No.: | 211 | Method of sample collection | Grab |
| Sample Collection | Date | 14/03/2024 | Total No. of Containers |
| | Time | 11:00 AM | Nature/Description of Sample |
| | | | 1 |
| | | | - |

| | | | |
|---------------------------------------|--------------------------------------|------------|-----------------------|
| Lab ID | MPCB/RL-Pune/ENV/23-24/777 | | |
| Receipt | Date | 14/03/2024 | Anylysis Started On |
| | Time | 04:15 PM | Anylysis Completed On |
| | | | 14/03/2024 04:18 PM |
| | | | 21/03/2024 04:44 PM |
| Sample received by (Name & Degration) | Anil Sandansing (Scientific Officer) | | |

| Sr.No | Parameter | Results | Unit | Test Method | Permissible Limit |
|-------|-----------------------------|---------|-------------------------|-------------|-------------------|
| 1 | pH | 8.1 | | - | - |
| 2 | Conductivity | 373.9 | microsiemens/cm (us/cm) | - | - |
| 3 | Total Dissolved Solids(TDS) | 272.0 | mg/l | - | - |
| 4 | Suspended Solids (SS) | 15.0 | mg/l | - | - |

| Sr.No | Parameter | Results | Unit | Test Method | Permissible Limit |
|-------|---------------------------------|---------|------|-------------|-------------------|
| 5 | Biochemical Oxygen Demand (BOD) | 5.0 | mg/l | - | - |
| 6 | Chloride | 25.99 | mg/l | - | - |
| 7 | Chemical Oxygen Demand (COD) | 28.0 | mg/l | - | - |
| 8 | Dissolved Oxygen | 4.0 | mg/l | - | - |
| 9 | Sulphate | 19.83 | mg/l | - | - |

Remarks:

Approved & Reviewed By

Anil Sandansing
I/c Scientific Officer,
Regional Laboratory, Pune,

Note :

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2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
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|---|---|--|

Report Outward No.: MPCB/RL-Pune/Environment/23-24/03/99
Date: 21/03/2024 04:47 PM

Analysis Report-Water (Environment)

Client/Industry/location Name & Address

Kapur Nalla

Sample Details

| | |
|---------------------------------------|--|
| Field Sample ID : | BR-0066017 |
| Laboratory Sample Code : | MPCB/RL-Pune/ENV/23-24/778 |
| Sample Details (Water/Air/HW) : | Water |
| Sample Volume Received : | |
| Sample Collected By : | FO-Pune II(Rahul H. Nimbalkar) (SRO-Pune II) |
| Seal No. : | 211 |
| Type of Industry / Location details : | |
| Sample Collected On : | Mar 14 2024 11:10:00:000AM |

| Sr.No | Parameter | Result | Unit | Method of analysis |
|-------|-------------------------------------|--------|------------|--------------------|
| 1 | Total Fixed Solids (TFS) | 622.0 | mg/l | |
| 2 | Turbidity | 5.45 | NTU | |
| 3 | Total Alkalinity | 270.0 | mg/l | |
| 4 | Ammonical Nitrogen | 8.10 | mg/l | |
| 5 | Fluoride | 0.85 | mg/l | |
| 6 | Hardness (calcium) | 162.00 | mg/l | |
| 7 | Hardness (total) | 298.00 | mg/l | |
| 8 | Nitrate Nitrogen | 2.21 | mg/l | |
| 9 | Phosphate (total) | 0.30 | mg/l | |
| 10 | Total Kjeldahl Nitrogen (TKN) | 19.04 | mg/l | |
| 11 | Hardness (Magnesium) | 136.00 | mg/l | |
| 12 | Boron | 1.00 | mg/l | |
| 13 | Potassium | 9.02 | mg/l | |
| 14 | Sodium (Na) | 60.39 | mg/l | |
| 15 | Faecal Coliform (MPN technique) | 1600.0 | MPN/100 ml | |
| 16 | Faecal Streptococci (MPN technique) | 21.0 | MPN/100 ml | |
| 17 | Total Coliform (MPN technique) | 1600.0 | MPN/100ml | |
| 18 | Phenolphthelene Alkalinity | BDL | mg/l | |

Report Type: final

Report generated on: 21/03/2024 04:46 PM

Complied & Approved by: Anil Sandansing

Reviewed on Date: 21/03/2024 04:47 PM

Reviewed by: Anil Sandansing



Anil Sandansing
I/c Scientific Officer,
Regional Laboratory, Pune,

* Electronic report does not require signature

Note :

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| NABL Accreditation: ISO/IEC 17025:2017, TC-11275 | Issue Date: 10-01-2023 Validity: 09-01-2025 |
| Certification Standards: ISO 9001: 2015, C.NO.944015/r1-S-2 | Issue Date: 18-04-2023 Validity: 25-02-2024 |
| Certification Standards: ISO 45001: 2018, C.NO.944015/S-2 | Issue Date: 09/04/2021 Validity: 25-02-2024 |
| MoEF Recognition: LB/99/7/2021-INST LAB-CPCB-HO/Govt./6646 | Issue Date: 16-06-2023 Validity: 25-02-2024 |

| | |
|--|----------------------------------|
| COA/Test Report No.: MPCB/RL-Pune/Environment/23-24/03/99 | Date: 21/03/2024 04:47 PM |
| ULR No.: TC-112752400000091F | |

Test Report-Water (Environment)

| | | | |
|------------------------------------|--|-------------------------------|------------------------------|
| Field Sample ID | BR-0066017 | | |
| Sample collected by (Officer Name) | FO-Pune II(Rahul H. Nimbalkar) (SRO-Pune II) | Location of sample collection | |
| Seal No.: | 211 | Method of sample collection | Grab |
| Sample Collection | Date | 14/03/2024 | Total No. of Containers |
| | Time | 11:10 AM | Nature/Description of Sample |
| | | | 1 |
| | | | - |

| | | | |
|---------------------------------------|--------------------------------------|------------|-----------------------|
| Lab ID | MPCB/RL-Pune/ENV/23-24/778 | | |
| Receipt | Date | 14/03/2024 | Anylysis Started On |
| | Time | 04:16 PM | Anylysis Completed On |
| Sample received by (Name & Degration) | Anil Sandansing (Scientific Officer) | | |
| | | | 14/03/2024 04:18 PM |
| | | | 21/03/2024 04:44 PM |

| Sr.No | Parameter | Results | Unit | Test Method | Permissible Limit |
|-------|-----------------------------|---------|-------------------------|---|-------------------|
| 1 | pH | 8.0 | | APHA 23 rd Edition 4500-H+ B (Electrometric Method) | - |
| 2 | Conductivity | 1037.0 | microsiemens/cm (us/cm) | APHA 23 rd Edition 2510 B | - |
| 3 | Total Dissolved Solids(TDS) | 748.0 | mg/l | APHA 23 rd Edition 2540 C | - |

| Sr.No | Parameter | Results | Unit | Test Method | Permissible Limit |
|-------|---------------------------------|---------|------|--|-------------------|
| 4 | Suspended Solids (SS) | 108.0 | mg/l | APHA 23 rd Edition 2540 D (Gravimetric Method) | - |
| 5 | Biochemical Oxygen Demand (BOD) | 28.0 | mg/l | IS 3025 (Part 44) | - |
| 6 | Chloride | 97.97 | mg/l | APHA 23rd Edition 4500-Cl- B (Argentometric Method) | - |
| 7 | Chemical Oxygen Demand (COD) | 124.0 | mg/l | APHA 23 rd Edition 5220 B (Open Reflux Method) | - |
| 8 | Dissolved Oxygen | 1.0 | mg/l | IS 3025 (Part 38) Winkler Method | - |
| 9 | Sulphate | 76.72 | mg/l | APHA 23 rd Edition 4500- SO4 E (Turbidimetric Method) | - |

Remarks:

Approved & Reviewed By

Anil Sandansing
I/c Scientific Officer,
Regional Laboratory, Pune,

Note :

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3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***

**MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE - PUNE**

Phone No. 9423632901

e-mail : ropune@mpcb.gov.in
visit us : www.mpcb.gov.in



"Your Service is our Duty"

Jog Centre, 3rd Floor,
Wakdevadi,
Old-Pune Mumbai Road,
Pune- 411003

ROP/ MPCB/ID/ 2407190003

Date: 19/7/2024

To,
The Chief Officer,
Dehugaon Nagarpanchyat,
Tal-Haveli, Dist-Pune.

Sub: Interim Directions under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and 31A of Air (Prevention & Control of Pollution) Act, 1981.

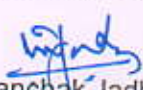
- Ref :** 1) Legal action proposal submitted by Sub Regional Officer, Pune-II vide No. MPCB-LEGAL-ACTIONS-301123016
2) Proposed Directions issued by the Board vide no. MPCB/PD/2406240003 dated 24/6/2024.
3) Personal hearing scheduled on 18/07/2024.

With reference to the above proposed directions referred to at (2) above and subsequently a personal hearing extended on 18/07/2024. Considering your reply and technical submissions during the hearing and report of Sub Regional Officer Pune-II, you are hereby directed to strictly complied with the following Interim Directions,

1. You shall apply for consent to operate for STP to the Board within 08 days.
2. You shall make existing STP operational to treat sewage generating from your local body jurisdictions within 7 days.
3. You shall submit action plan to set up sewage treatment plant for treatment of sewage flowing through Kapur Nala and Ghat nalla within 15 days.

You shall also submit action taken report on above directions within 07 days. In case you fail to comply with the above directions the Board will have no option than to issue appropriate directions as deem fit under provisions of the Water (P. & C. P.) Act, 1974 and the Air (P. & C. P.) Act, 1981, which may please be noted.

For and on behalf of
Maharashtra Pollution Control Board


(Manchak Jadhav)
Regional Officer, Pune
M.P.C. Board Pune.

Copy submitted to: -

1. Joint Director (APC), MPCB, Mumbai
2. Law Officer, MPCB, Mumbai.

Copy to :- The Sub-Regional Officer, M.P.C. Board, Pune-II : You shall verify the above compliance and submit present status within 07 days.



देहू नगरपंचायत, देहू

ता.हवेली, जिल्हा - पुणे, पिन कोड-४१२ १०९.

E-Mail ID - vdodehu@gmail.com,



जा.क्र.आरोग्य / 3६१७/२०२४

दिनांक २५ / ७ / २०२४

To,

Hon. Regional officer,
Maharashtra Pollution Control Board,
Pune.

Subject – Regarding Sewage Treatment Plant of Dehu Nagarpanchayat

Reference - Letter by you on dated 19/07/2024

Respected Sir,

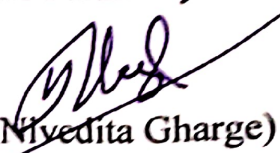
Pursuant to the above subject, the reference letter from your office has been received by this office. Accordingly, the facts of the subject matter from Dehu Nagar Panchayat are as follows.

- 1) In the Dehu Nagar Panchayat area, 3 M.L.D sewage treatment plant were built under the Pilgrimage Development Plan by the Maharashtra Jeevan Pradhikaran in the year 2018. The sewage treatment project of capacity 3 M.L.D is operational and the work of obtaining consent for the said sewage treatment project from the website of Maharashtra Pollution Control Board is going on. The work will be completed within the next Two days.
- 2) Dehu Nagar Panchayat currently has a 3 MLD capacity sewage treatment plant built under the Pilgrimage Development Plan. But due to the theft of 200 KVA capacity transformar at the pumping house near Indrayani river on 2nd April 2024 thus the sewage plant is temporarily closed at that time but on 21st of July 2024 We install the new transformamar at site now the Plant fully commisioning.
- 3) The stream at Chavan Nagar near the river ghat is a small one and the water of the stream has been completely diverted to the sewage treatment plant through the sewage chamber of the underground sewer system. Due to this, the water of the stream has been completely blocked. Also, taking care in accordance with Indrayani river pollution, Dehu Nagar Panchayat is planning to set up a sewage treatment plant using INTRGRATED WET-LAND TECHNOLOGY, which processes waste water in a natural way. Estimate

of Costing near about 10 Cr is prepared now for future process of Administrative approval and Technical sanction process will done Simultaneously with PMRDA

As above, a report is being submitted regarding the current status of existing sewage treatment plant and taking measures to prevent the pollution of Indrayani river through Dehu Nagar Panchayat

Yours Faithfully


(Smt. Nivedita Gharge)
Chief Officer
Dehu Nagarpanchayat

